

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2662
TO BE ANSWERED ON 19TH DECEMBER, 2023

RESTRICTIONS ON IMPORT AND EXPORT OF FOODGRAINS

2662. SHRI D.M. KATHIR ANAND:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has imposed restrictions and conditions on the import and export of essential foodgrains like rice, pulses, lentils, peas and other value added Agro products from other countries including China;
- (b) if so, the details thereof and the list of such Agro products on which such restrictions have been imposed to ensure the interests of indigenous farmers and farm workers;
- (c) the effective steps taken by the Government to provide financial safety and security to the importers and exporters of agro products in the country; and
- (d) the details of the funds allocated and disbursement made during the last five years under various welfare schemes related to agriculture in the country, State-wise?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री (SHRI ARJUN MUNDA)

(a) & (b): The trade policy for export and import of most of the agri commodities are Free. However, presently Government has imposed restrictions on some essential foodgrains to ensure domestic food security. The details of such commodities are at Annexure-I. There is no country specific restriction on trade.

(c): The ECGC Ltd. a Government enterprise under Ministry of Commerce & Industry provides credit risk insurance and related services for exports.

(d): The details of the funds allocated and disbursement made during the last five years under various welfare schemes related to agriculture in the country, State-wise are at Annexure-II.

Annexure referred in reply to part (a) & (b) of the Lok Sabha Unstarred Question No. 2662 due for answer on 19.12.2023

List of essential agro items on which restrictions have been imposed

HS code	ITEM DESCRIPTION	Export Policy	Import Policy
11010000	ATTA	Prohibited	Free
07133190	MOONG	Free	Restricted
15141120, 15149120, 15149190	MUSTARD OIL/RAPE OIL/RAPESEED OIL-CRUDE	free, though export of mustard oil in branded consumer packs of upto 5 kgs will continue to be permitted for export with a Minimum Export Price (MEP) of USD 900/MT.	Free
15141920, 15149920, 15149930	MUSTARD OIL/RAPESEED OIL-REFINED	free, though export of mustard oil in branded consumer packs of upto 5 kgs will continue to be permitted for export with a Minimum Export Price (MEP) of USD 900/MT.	Free
07031010, 07031011, 07031019	ONION	Prohibited upto 31.03.2024	Free
07131010	YELLOW PEAS	Free	Free upto 31.03.2024
07131020	GREEN PEAS	Free	Restricted with MIP of Rs. 200/- kg
07131090	OTHER PEAS	Free	Restricted with MIP of Rs. 200/- kg
07019000	POTATO	Free	Restricted, except for Bhutan upto 30.6.2024
10063090	RICE(OTHER THAN BASMATI)	Prohibited	Import allowed only through STE
1001	WHEAT	Prohibited	Import allowed only through STE
10064000	BROKEN RICE	Prohibited	Import allowed only through STE

Source: DGFT

Annexure – II**Annexure referred in reply to part (d) of the Lok Sabha Unstarred Question No. 2662**

State/UT- wise details of funds allocated and released under major Centrally Sponsored Schemes being implemented by the DA&FW during the last five years (2018-19 to 2022-23)
(Amount in Rs. Crore)

States	Allocation	Release
Andhra Pradesh	5371.11	4231.79
Arunachal Pradesh	709.96	445.37
Assam	3010.84	1919.5
Bihar	2230.19	939.29
Chhattisgarh	2523.64	1622.92
Goa	169.9	44.85
Gujarat	3822.02	2225.87
Haryana	1936.09	1216.35
Himachal Pradesh	939.87	588.04
J & K	848.18	575.72
Jharkhand	1437.1	501.43
Karnataka	5609.9	4486.25
Kerala	907.09	758.62
Madhya Pradesh	5292.99	2393.28
Maharashtra	5893.84	4193.66
Manipur	775.1	537.34
Meghalaya	533.94	207.13
Mizoram	760.66	430.46
Nagaland	1070.38	910.68
Orissa	2771.9	1752.24
Punjab	1252.3	370.99
Rajasthan	4529.78	2620.35
Sikkim	664.07	459.92
Tamil Nadu	5030.93	4176.25
Telangana	2804.44	706.31
Tripura	916.52	591.28
UP	5536.11	3804.38
Uttarakhand	1716.47	1444.1
West Bengal	2457.16	1703.88
A&N Islands	42.95	12.91
Chandigarh	7.32	0.77
D&N Haveli	49.1	1.45
Daman & Diu	10.56	0
Delhi	58.21	0.94
Lakshadweep	19.94	2.27
Puducherry	52.56	23.43
Ladakh	122.01	77.35
Central Agency	496.07	659.69
GRAND TOTAL	72380.86	46636.79

Schemes include: National Bamboo Mission (NBM), Rainfed Area Development(RAD), Paramparagat Krishi Vikas Yojana (PKVY), Sub Mission on Seed & Planting Material(SMSP), National Food Security Mission (NFSM), Soil Health Card (SHC), Extension Reforms(ATMA), Per Drop More Crop (PDMC), Sub -Mission on Agricultural Mechanization (SMAM), National Food Security Mission (OS&OP), Rashtriya Krishi Vikas Yojana (RKVY) and Mission for Integrated Development of Horticulture (MIDH).
